

ITEM NO.33 Court 3 (Video Conferencing) SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 19756/2021

(Arising out of impugned final judgment and order dated 22-10-2021 in WP No. 11744/2021 passed by the High Court Of Judicature At Bombay At Aurangabad)

RAHUL RAMESH WAGH Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA & ORS. Respondent(s)

IA No. 161602/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 156051/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 156052/2021 - EXEMPTION FROM FILING O.T.
IA No. 162021/2021 - INTERVENTION APPLICATION
IA No. 161600/2021 - INTERVENTION APPLICATION
IA No. 419/2022 - INTERVENTION/IMPLEADMENT
IA No. 156048/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 156049/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS
IA No. 422/2022 - RECALLING THE COURTS ORDER)

WITH

Diary No(s). 31495/2021 (IV-C)
IA No. 169713/2021 - INTERVENTION APPLICATION
IA No. 169716/2021 - RECALLING THE COURTS ORDER)

SLP(C) No. 20160/2021 (IX)
IA No. 161250/2021 - CLARIFICATION/DIRECTION
IA No. 159686/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 159687/2021 - EXEMPTION FROM FILING O.T.
IA No. 201/2022 - EXEMPTION FROM FILING O.T.
IA No. 161254/2021 - EXEMPTION FROM FILING O.T.
IA No. 160380/2021 - EXEMPTION FROM FILING O.T.
IA No. 160377/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 1316/2021 (X)
(FOR ADMISSION
IA No. 157427/2021 - EXEMPTION FROM FILING O.T.
IA No. 1261/2022 - INTERVENTION APPLICATION
IA No. 157430/2021 - STAY APPLICATION)

Date : 17-01-2022 These matters were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE C.T. RAVIKUMAR**

For Parties

**Mr. Tushar Mehta, SG
Ms. Ruchi Kohli, Adv.
Ms. Vanshaja Shukla, Adv
Ms. Swati Gridhyal, Adv
Mr. Kanu Agarwal, Adv.
Mr. Amrish Kumar Sharma, AOR**

**Ms. Aishwarya Bhati, ASG
Ms . Ruchi Kohli, Adv.
Ms. Suhasini Sen, Adv
Ms. Swati Gridhyal, Adv
Mr. Mhd. Akil, Adv
Ms. Archana Pathak Dave, Adv**

**Mr. Vivek K Tankha, Sr. Adv
Mr. Ravindra Srivastav Sr. Adv
Mr. Sumeer Sodhi, AOR.
Mr. Varun Tankha, Adv
Ms. Shreya Nair, Adv
Mr. Dhruv Wadhwa, Adv
Mr. Siddhant Gupta, Adv**

**Mr. Shekhar Naphade, Sr. Adv.
Mr. Rahul Chitnis, Adv
Mr. Sachin Patil, AOR.
Mr. Siddheshwar S. Thombre, Adv
Ms. Aishwarya Dash, Adv.
Mr. Aaditya A. Pande, Adv.
Mr. Geo Joseph, Adv.
Ms. Shwetal Shepal, Adv.**

**Mr. V. Giri, Sr. Adv.
Mr. Shakul R. Ghatole, Adv.
Mr. Firdos T. Mirza, Adv.
Mr. Purushottam B. Patil, Adv.
Mr. Kishor Lambat, Adv.
Ms. Jaikriti S. Jadeja, AOR
Mr. Shrirang Varma, Adv**

**Mr. P. Wilson, Sr. Adv.
Mr. Arvind S. Avhad, AOR**

**Mr. Rakesh Dwivedi, Sr. Adv.
Mr. Siddharth Seth, Adv.
Mr. Kartik Seth, Adv.
Ms. Shriya Gilhotra, Adv.**

Ms. Garima Saxena, Adv.
M/s. Chambers of Kartik Seth, AOR

Mr. Kapil Sibal, Sr. Adv.
Mr. D.kumanan, AOR

Mr. Shyam Divan Sr. Adv.
Mr. Maninder Singh Sr. Adv.
Mr. Prashant Singh AG
Mr. Saurabh Mishra AAG
Mr. D.S. Parmar AAG
Mr. Bharat Singh AAG
Mrs. Mrinal Elker Mazumdar AOR
Mr. Manish Yadav Adv.

Mr. K. Parameshwar, Adv
Mr. Swapnil B. Kakad Adv
Mr. Rahul Joshi, AOR

Mr. Hrishikesh S.Chitaley, Adv.
Mr. Vijay Kari Singh, Adv.
Mr. Chandra Prakash, AOR

Mr. Ashish Pandey, Adv
Mr. Kshitiz Singh, Adv
Mr. Vishwa Pal Singh, AOR
Mr. Rajendra Prasad, Adv
Ms. Pallavi, Adv
Mr. Dinesh Kumar Mudgal, Adv
Mr. Arihant Mehta, Adv
Mr. Vikas Gothwal, Adv
Mr. Sanjiv Saraf, Adv
Mr. Praphul Kumar Vohra, Adv

Mr. Anand Dilip Landge, AOR
Mr. Ajit Kale, Adv.
Ms. Sakshi Ajit Kale, Adv.
Mr. Samin Bagwan, Adv.

Mr. Varun K. Chopra, Adv.
M/S. VKC Law Offices, AOR

Mr. Kailas Bajirao Autade, AOR

Mr. Ajit Kadethankar, Adv.
For State Election Commission (Maharashtra)
Ms. Bharti Tyagi, AOR

Mr. Samrat Krishnarao Shinde, AOR

Mr. Nikhil Jain, AOR

Mr. Suyash Thakur Adv.
Mr. Prateek Mishra Adv
Mr. Satya Prakash Adv

Mr. Ravi Prakash, AOR

Mr. Randhir Kumar Ojha, AOR
Mr. Varinder Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the State of Maharashtra, on instructions, submits that fresh application has been filed for recall of order dated 15.12.2021.

List that application along with these matters on 19th January, 2022.

(NEETU KHAJURIA)
COURT MASTER

(DIPTI KHURANA)
COURT MASTER